FINANCE (Pension -I) DEPARTMENT

G.O. Ms. No. 653  
Dated: 22-9-2004

O R D E R:

In the Budget for 2001-2002, the Government of India have announced that a new Pension Scheme based on defined contribution will be introduced to those who enter Central Government service including the All India Services, such as Indian Administrative Service, Indian Police Service and Indian Foreign Service (Defence, Railways, Posts, Telecom, Autonomous Bodies and Scientific Organizations) after 1.10.2001. The Government of India had constituted a High Power Committee with Sri B.K. Bhattacharya, former Chief Secretary, Government of Karnataka as Chairman to go into pension reform with the specific reference to recommending a contribution scheme. Based on the recommendation of the above Committee, Government of India introduced a Contributory Pension Scheme to all its employees in place of the existing non-contributory Defined Benefit Pension Scheme primarily guided by the long-term fiscal interest of the State with effect from 1-1-2004.

2. Government of Andhra Pradesh after careful consideration, decided to adopt the Government of India’s a New Pension Scheme based on Defined Contributions for the employees of the State, who are newly recruited on or after 1-9-2004. Under the new Contributory Pension Scheme, each employee has to contribute a certain amount and Government may contribute a certain amount. The New Contributory Pension Scheme is not applicable to the already existing / serving, employees of the Government of Andhra Pradesh.

3. Accordingly, the following orders are issued:
(i) A New Contributory Pension Scheme based on defined contributions will be introduced to all the newly recruited employees. This will apply to all the employees who are recruited on or after 1-9-2004 and whose pay and allowances are drawn from the Consolidated Fund of the State, including all the new recruits of all the tiers of all the Rural and Urban Local Bodies, Universities etc.,

(ii) The employee’s contribution and the Government contribution, if any, towards the scheme shall be spelt out separately.

(iii) After issue of detailed orders from Government of India, introducing new scheme to their employees, the State Government will, if necessary, modify these orders and issue rules and regulations for the Contributory Pension Scheme for State Government employees recruited on or after 1-9-2004.

4. The following notification will be published in the extraordinary issue of the Andhra Pradesh Gazette dated 22-9-2004

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Andhra Pradesh hereby makes the following amendment to the Andhra Pradesh Revised Pension Rules, 1980.

2. The amendment hereby made shall be deemed to have come into force on the 1st September 2004.

AMENDMENT

In the said Rules, in part-I after rule 2 (f) the following shall be added, namely:-

“(g) (i) These rules shall not apply to all the Government Servants appointed on or after 1-9-2004, to services and posts in connection with the affairs of the State which are borne on pensionable establishment, whether temporary, or permanent.

(ii) These rules shall not apply to all appointments, whether temporary or permanent, made on or after 01-09-2004 in all the State Public Sector Undertakings, whose pay and allowances are drawn from the Consolidated Fund of the State or not.

(iii) These rules shall not apply to all appointments, whether temporary or permanent, made on or after 01-09-2004 of all the tiers of the Rural and Urban Local Bodies such as the Gram Panchayats, Mandal Parishads, Zilla Parishads, Municipalities, Municipal Corporations, Urban Development Authorities, Co-operative and Urban Local Bodies, Zilla Grandhalaya
Samsthas, Agriculture Marketing Committees, including all the Universities in the State, including all the Institutions functioning under the Universities, whose pay and allowances are drawn from the Consolidated Fund of the State or not.

(iv) These Rules shall not apply to appointments, whether temporary or permanent made on or after 01-09-2004 into all the Institutions receiving Grant-in-Aid from the Government.

(v) These rules shall not apply to appointments, whether temporary or permanent, made on or after 01-09-2004 to all Co-operative Institutions, Autonomous Corporations, whose pay and allowances are drawn from the Consolidated Fund of the State or not.”

(BY ORDER AND IN THE NAME OF GOVERNOR OF ANDHRA PRADESH)

V. S. Sampath
Principal Secretary to Government

To
The Principal Accountant General, A.P., Hyderabad.
The Accountant General (Audit), Hyderabad.
The Accountant General (A&E), Hyderabad.
The Chief Secretary to Government, Hyderabad.
Spl. Chief Secretary to Governor of Andhra Pradesh, Hyderabad.
The Special Secretary to CM
The Special Secretary to CM
The E.O. Prl. Secretary to CM
The Secretary, A.P. Legislative Assembly, Hyderabad.
The Secretary, A.P. Minorities Commission, Hyderabad.
The Secretary, A.P. Public Service Commission, Hyderabad.
The Commissioner, A.P. Vigilance Commission.
The Chairman, Infrastructure Authority, Hyderabad.
The Registrar (Admn.), A.P.High Court, Hyderabad.
The Administrative Officer, A.P. State Legal Services Authority, Hyderabad.
The Secretary, A.P. High Court Legal Services Committee, Hyderabad.
The Secretary, A.P. State Human Rights Committee, Hyderabad.
The Director, A.P. Judicial Academy, Hyderabad
The Registrar, A.P. Administrative Tribunal, Hyderabad.
The Secretary, State Election Commission, Hyderabad.

Agriculture & Co-operation Dept.
Secy., (Co-op. & Mktg.)
Secy.(Agrl.)
Commissioner and Director of Agriculture, Hyderabad.
Commissioner for Co-operation and Registrar of Co-operative Societies, Hyderabad.
The M.D., A.P. State Co-operative Union, Hyderabad.
The M.D., A.P. State Co-operative Joint Farming and Labour Contract Societies
Federation Ltd., Hyderabad.
The Secretary, Co-operative Tribunal, Hyderabad.
The Director, A.P. State Seeds Certification Agency, Hyderabad.
Director of Marketing, Hyderabad.
Commissioner & Director of Horticulture, Hyderabad.
Commissioner of Sericulture, Hyderabad.

Animal Husbandry and Fisheries Dept.:
Director of Animal Husbandry, Hyderabad.
Commissioner of Fisheries Dept., Hyderabad.

B.C. Welfare Dept.:
Prl. Secy., to Govt., B.C. Wel. Dept.
Director of B.C. Welfare, Hyderabad.
The Member Secy., A.P. Commissioner for Backward Classes, Hyderabad.
The Director, A.P. Study Circle for Backward Classes, Hyderabad.

Higher Education Dept.:
Prl. Secy., to Govt., H.E. Dept.
Commissioner of Technical Education, Hyderabad.
Secy., State Board of Technical Edn. And Trg., Hyderabad.
Director of Collegiate Education, Hyderabad.
Director of Intermediate Education, Hyderabad.
Secretary, Board of Intermediate Education, Hyderabad.
Commmr., A.P. State Achieves & Research Institute, Hyderabad.
Director, A.P. Govt. Oriental Manuscripts Library and Research Institute, Hyderabad.
Director, Telugu Academy.
Director, Hindi Academy.
Secretary, A.P. State Council of Higher Edn., Hyderabad.

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Commissioner and Director of School Education, Hyderabad.
State Project Director, A.P. Primary Education Project, Hyderabad.
Director, Adult Education, Hyderabad.
Director for Govt. Examinations, Hyderabad.
Director, A.P. Govt. Text Book Press, Hyderabad.
Director, State Institute of Educational Technology, Hyderabad.
Director of Public Libraries, Hyderabad.
Director of State Council of Educational Research and Training, Hyderabad.
Director & Spl. Officer, Jawahar Bal Bhavan, Hyderabad.

Energy Dept.:
Prl. Sey., Energy Dept.
C.M.D., A.P. Genco, Hyderabad.
C.M.D., A.P. Transco, Hyderabad.
Chairman & M.D., Central Power Distribution Company of A.P. Ltd., Hyderabad.
Director of Boilers, Hyderabad.
Chief Electrical Inspector, Hyderabad.

E.F.S.&T Dept.:
Prl.Secy., EFS&T Dept.
Prl. Chief Conservator of Forests, Hyderabad.
Director, A.P. Forest Academy, Hyderabad.
Member Secretary, A.P. Pollution Control Board, Hyderabad.
Director General, Environment Protection, Training, Research Institute, Hyderabad.
Curator, Nehru Zoological Park, Hyderabad.
Member Secy., A.P. State Council of Science and Technology, Hyderabad.

Finance Dept:
Prl. Secy., to Govt.
Prl. Secy.(W&P)
Secretary (R&E)
Secretary (FP)
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Commissioner and Director of Insurance, Hyderabad.
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Director of State Audit, Hyderabad.
Director of Works Accounts, Hyderabad.

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Commr. Of Civil Supplies & E.O. Secy., Hyderabad.
Controller of Legal Metrology, Hyderabad.
Registrar, A.P. State Consumer Disputes Redressal Commission, Hyderabad.
Chief Rationing Officer, Hyderabad.

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Prl.Secy.(SAR)
Secretary (Poll.)
Secretary (Ser.)
Secretary, Tribunal for Disciplinary Proceedings, Hyderabad.
Director of Information and Public Relations Dept.
Secretary, A.P. Press Academy. Hyderabad.
Director General, A.C.B., Hyderabad.
Director, Protocol Department, Hyderabad.
Director General, Dr.M.C.R.Human Resources Development Institute of A.P.,
Hyderabad.
Director of Translations Dept., Hyderabad.

Health, Medical and Family Welfare Department:
Prl.Secy.
Commissioner of Family Welfare, Hyderabad.
Director of Health, Hyderabad.
Director of Medical Education, Hyderabad.
D.G. & Commissioner, A.P.Vaidya Vidhana Parishad, Hyderabad.
Director, Institute of Preventive Medicine, Public Health Lab, Food(Health) Admin.,
Hyderabad.
Director of AIDS Control Project, Hyderabad.
Director of Insurance Medical Services, Hyderabad.
Addl. Director General, Drugs Control Administration, Hyderabad.
Commissioner of Indian Medicines and Homoeopathy, Hyderabad.
Secretary, Selection Committee for Para Medical Institution, Hyderabad.
Secretary, A.P. Yogadhyayana Parishad, Hyderabad.

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Principal Secretary to Government
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Inspector General of Police, Grey Hounds, Hyderabad.
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Commissioner of Police, Hyderabad.
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Director, Police Communications, Hyderabad.
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Addl. Director General, Railway Police, Hyderabad.
D.G. & I.G. of prisons and Correctional Services, Hyderabad.
Director General of Fire Services, Hyderabad.
Commissioner, printing, Stationery & Stores Purchase, Hyderabad.

Housing Dept.:
Principal Secretary

Information Technology & Communications Dept.:
Prl. Secretary
Spl. Secy. To C.M. & E.O. Secy., IT&C
Secretary

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Director of Handlooms & Textiles, Hyderabad.
Director of Mines and Geology, Hyderabad.
Commissioner & Director of Sugar and Cane Commissioner, Hyderabad.

Registrar, Institution of A.P. Lokayukta & Upa-Lokayukta, Hyderabad.

Irrigation and Command Area Development Dept.:
Principal Secretary
Secretary (Irrigation)
Secretary (Projects)
Engineer-in-Chief (Irrigation Wing)
Commissioner, Command Area Development Dept.
C.E., Central Designs Organisation, Hyderabad.
Director, Ground Water Dept., Hyderabad.
Commissionerate of Tenders, Hyderabad.
Director General, WALAMTARI, Hyderabad.

**Irrigation & C.A.D. (Proj. Wing) Dept.:**
- E.O. Secretary
- C.E., N.S.R.S. Project.
- C.E., Nagarjuna Sagar Project
- C.E., Sreeram Sagar Project
- C.E., Telugu Ganga Project
- C.E., Tungabhadra Project

**Labour, Employment, Training and Factories Dept.:**
- Principal Secretary
- Commissioner of Labour, Hyderabad.
- Commissioner, Employment and Training, Hyderabad.
- Director of Factories, Hyderabad.

**Law Dept:**
- Secretary (Legal Affairs)
- Director of Prosecutions, Hyderabad.
- Secretary, State Transport Appellate Tribunal, Hyderabad.

**Law Officers:**
- Advocate-General, A.P., Hyderabad.
- Registrar, Special Court, Land Grabbing (Prohibition) A.P., Hyderabad.

**Minorities Welfare Dept.:**
- Prl. Secy.
- Director, A.P. Urdu Academy, Hyderabad.

**Mpl. Admn. And Urban Devt. Dept.:**
- Prl. Secretary
- Director of Mpl. Admn., Hyderabad.
- Director of Town & Country Planning, Hyderabad.
- Engineer-in-Chief, Public Health, Hyderabad.

**Planning Dept.:**
- Prl. Secretary
- Director of Economics and Statistics, Hyderabad.

**Prl. Secy., Public Enterprises Dept.**

**P.R. & R.D. Dept.:**
- Prl. Secy
- Secy. (PR)
- Commr., Women Empowerment and Self Employment, Hyderabad.
- Commr., Panchayat Raj and Rural Employment, Hyderabad.
- Commissioner, Rural Development, Hyderabad.

**Revenue Dept.:**
- Spl. Chief Secretary
- Prl. Secretary
- Secretary
Chief Commr. Of Land Administration, Hyderabad.
Special Officer & Competent Authority Urban Land Ceilings, Hyderabad.
Commissioner of Commercial Taxes, Hyderabad.
Commissioner for Disaster Management, Hyderabad
Commissioner, Survey Settlements and Land Records, Hyderabad
Commissioner, Settlements and Jagir Administrator, Hyderabad.
Commissioner, Prohibition and Excise, Hyderabad.
Inspector General, Registration and Stamps, Hyderabad.
State Editor, District Gazetters, Hyderabad.
Commissioner, Ednowments, Hyderabad.
Director, Sainik Welfare, Hyderabad.

Social Welfare Dept.:
  Prl. Secy.
  Secretary
  Commissioner of Social Welfare, Hyderabad.

Tribal Welfare Dept.:
  Secretary
  Director of Tribal Welfare, Hyderabad.
  Director, Tribal Research & Training Institute, Hyderabad.

Transport, Roads and Buildings Dept.:
  Prl. Secy.
  Transport Commissioner, Hyderabad.
  V.C. & M.D., A.P.S.R.T.C., Hyderabad.
  C.E.(R&B), Hyderabad.
  Director of State Ports

Universities:
  Osmania University, Hyderabad.
  S.V. University, Tirupathi
  J.N.T.U., Hyderabad.
  Potti Sreeramulu Telugu University, Hyderabad
  Dr. B.R. Ambedkar Open University, Hyderabad.
  Acharya N.G.Ranga Agricultural University, Ragendra Nagar, R.R.District.
  University of Hyderabad.
  N.T.R.University of Health Science, Vijayawada.
  Andhra University, Visakhapatnam

Women Development, Child Welfare and Disabled Welfare Dept.:
  Secretary
  Director, W.D.&C.W., Hyderabad.
  Commissioner of Juvenile Welfare and Correctional Services, Hyderabad.
  Commissioner of Disabled Welfare, Hyderabad.

Youth Advancement, Tourism and Culture Dept.:
  Prl. Secretary
  Director, Cultural Affairs, Hyderabad.
  Commissioner of Archaeology and Museums, Hyderabad.
  Director of Tourism, Hyderabad.
  Director of N.C.C., Hyderabad.
Director of Youth Services, Hyderabad.

G.O. is available in the Internet can be accessed at the address http://apts.gov.in/ap.gos.
Copy to S.F./S.Cs.

//FORWARDED :: BY ORDER//

SECTION OFFICER
Contributory Pension Scheme to Andhra Pradesh Government employees with effect from 1-9-2004 – Non-applicability of the General Provident Fund (Andhra Pradesh) Rules to those who are recruited on or after 1-9-2004 – Amendment to General Provident Fund (Andhra Pradesh) Rules – Orders – Issued.

FINANCE (Pension-I) DEPARTMENT

G.O. Ms. No. 654
Dated: 22-9-2004
Read the following:

G.O. Ms. No. 653, Finance (Pension-I) Department, dt. 22-9-2004

ORDER:

In the Government Order read above, Government have introduced the Contributory Pension Scheme to the Andhra Pradesh employees who are recruited on or after 1-9-2004. Under the new Contributory Pension Scheme introduced to the Central Government employees, General Provident Fund Scheme is not applicable to the newly recruited employees. Government have examined the issue in respect of the State Government employees including all the new employees / posts, whose pay and allowances are drawn from the Consolidated Fund of the State etc., and direct that the existing General Provident Fund (Andhra Pradesh) Scheme will not be applicable to the newly recruited employees who are covered under Contributory Pension Scheme introduced with effect from 1-9-2004.

2. The following notification will be published in the Extraordinary issue of the Andhra Pradesh Government Gazettee dated 22-9-2004

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Andhra Pradesh hereby makes the following amendment to the General Provident Fund (Andhra Pradesh) Rules, 1935
2. The amendment hereby made shall be deemed to have come into force on the 1st September, 2004.

**AMENDMENT**

In the said Rules, in rule 5, after sub-rule (2) the following shall be added namely:

“(3) These rules shall not apply to Government servants appointed on or after the 1st September, 2004 to services and posts in connection with the affairs of the State, either temporarily or permanently.”

**(BY ORDER AND IN THE NAME OF GOVERNOR OF ANDHRA PRADESH)**

V. S. Sampath
Principal Secretary to Government

To
The Principal Accountant General, A.P., Hyderabad.
The Accountant General (Audit), Hyderabad.
The Accountant General (A&E), Hyderabad.
The Chief Secretary to Government, Hyderabad.
Spl. Chief Secretary to Governor of Andhra Pradesh, Hyderabad.
The Special Secretary to CM
The Special Secretary to CM
The E.O. Prl. Secretary to CM
The Secretary, A.P. Legislative Assembly, Hyderabad
The Secretary, A.P. Minorities Commission, Hyderabad.
The Secretary, A.P. Public Service Commission, Hyderabad.
The Commissioner, A.P. Vigilance Commission.
The Chairman, Infrastructure Authority, Hyderabad.
The Registrar (Admn.), A.P.High Court, Hyderabad.
The Administrative Officer, A.P. State Legal Services Authority, Hyderabad.
The Secretary, A.P. High Court Legal Services Committee, Hyderabad.
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Commissioner of Sericulture, Hyderabad.

**Animal Husbandry and Fisheries Dept.:**
Director of Animal Husbandry, Hyderabad.
Commissioner of Fisheries Dept., Hyderabad.

**B.C. Welfare Dept.:**
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Director of B.C. Welfare, Hyderabad.
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The Director, A.P. Study Circle for Backward Classes, Hyderabad.

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Secretary, A.P. State Council of Higher Edn., Hyderabad.

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Commissioner and Director of School Education, Hyderabad.
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Director for Govt. Examinations, Hyderabad.
Director, A.P. Govt. Text Book Press, Hyderabad.
Director, State Institute of Educational Technology, Hyderabad.
Director of Public Libraries, Hyderabad.
Director of State Council of Educational Research and Training, Hyderabad.
Director & Spl. Officer, Jawahar Bal Bhavan, Hyderabad.

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Prl. Sey., Energy Dept.
C.M.D., A.P. Genco, Hyderabad.
C.M.D., A.P. Transco, Hyderabad.
Chairman & M.D., Central Power Distribution Company of A.P. Ltd., Hyderabad.
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Prl. Chief Conservator of Forests, Hyderabad.
Director, A.P. Forest Academy, Hyderabad.
Member Secretary, A.P. Pollution Control Board, Hyderabad.
Director General, Environment Protection, Training, Research Institute, Hyderabad.
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Member Secy., A.P. State Council of Science and Technology, Hyderabad.

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- Secretary (R&E)
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- Pension Payment Office, Hyderabad.
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- Director of State Audit, Hyderabad.
- Director of Works Accounts, Hyderabad.

**Food, Civil Supplies & Consumer Affairs Dept.:**
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- Controller of Legal Metrology, Hyderabad.
- Registrar, A.P. State Consumer Disputes Redressal Commission, Hyderabad.
- Chief Rationing Officer, Hyderabad.

**G.A. Dept.:**
- Spl. Chief Secy.
- Prl.Secy.(SAR)
- Secretary (Poll.)
- Secretary (Ser.)
- Secretary, Tribunal for Disciplinary Proceedings, Hyderabad.
- Director of Information and Public Relations Dept.
- Secretary, A.P. Press Academy, Hyderabad.
- Director General, A.C.B., Hyderabad.
- Director, Protocol Department, Hyderabad.
- Director General, Dr.M.C.R. Human Resources Development Institute of A.P., Hyderabad.
- Director of Translations Dept., Hyderabad.

**Health, Medical and Family Welfare Department:**
- Prl.Secy.
- Commissioner of Family Welfare, Hyderabad.
- Director of Health, Hyderabad.
- Director of Medical Education, Hyderabad.
- D.G. & Commissioner, A.P. Vaidya Vidhana Parishad, Hyderabad.
- Director, Institute of Preventive Medicine, Public Health Lab, Food(Health) Admn., Hyderabad.
- Director of AIDS Control Project, Hyderabad.
- Director of Insurance Medical Services, Hyderabad.
- Addl. Director General, Drugs Control Administration, Hyderabad.
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Secretary, Selection Committee for Para Medical Institution, Hyderabad.
Secretary, A.P. Yogadhyayana Parishad, Hyderabad.

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D.G. & I.G. of prisons and Correctional Services, Hyderabad.
Director General of Fire Services, Hyderabad.
Commissioner, printing, Stationery & Stores Purchase, Hyderabad.

**Housing Dept.:**
Principal Secretary

**Information Technology & Communications Dept.:**
Prl. Secretary
Spl. Secy. To C.M. & E.O. Secy., IT&C
Secretary

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Commissionerate of Commerce & Export Promotion, Hyderabad.
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Director of Mines and Geology, Hyderabad.
Commissioner & Director of Sugar and Cane Commissioner, Hyderabad.

**Registrar, Institution of A.P. Lokayukta & Upa-Lokayukta, Hyderabad.**

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Secretary (Irrigation)
Secretary (Projects)
Engineer-in-Chief (Irrigation Wing)
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C.E., Central Designs Organisation, Hyderabad.
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Commissionerate of Tenders, Hyderabad.
Director General, WALAMTARI, Hyderabad.
Irrigation & C.A.D. (Proj. Wing) Dept.:
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   Director of Prosecutions, Hyderabad.
   Secretary, State Transport Appellate Tribunal, Hyderabad.

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   Registrar, Special Court, Land Grabbing (Prohibition) A.P., Hyderabad.

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   Director, A.P. Urdu Academy, Hyderabad.

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   Director of Mpl. Admn., Hyderabad.
   Director of Town & Country Planning, Hyderabad.
   Engineer-in-Chief, Public Health, Hyderabad.

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   Prl. Secretary
   Director of Economics and Statistics, Hyderabad.

Prl. Secy., Public Enterprises Dept.

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   Secy. (PR)
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   Commr., Panchayat Raj and Rural Employment, Hyderabad.
   Commissioner, Rural Development, Hyderabad.

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   Secretary
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   Special Officer & Competent Authority Urban Land Ceilings, Hyderabad.
   Commissioner of Commercial Taxes, Hyderabad.
   Commissioner for Disaster Management, Hyderabad.
Commissioner, Survey Settlements and Land Records, Hyderabad
Commissioner, Settlements and Jagir Administrator, Hyderabad.
Commissioner, Prohibition and Excise, Hyderabad.
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Director, Tribal Research & Training Institute, Hyderabad.

Transport, Roads and Buildings Dept.:
Prl. Secy.
Transport Commissioner, Hyderabad.
V.C. & M.D., A.P.S.R.T.C., Hyderabad.
C.E.(R&B), Hyderabad.
Director of State Ports

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S.V. University, Tirupathi
J.N.T.U., Hyderabad.
Potti Sreeramulu Telugu University, Hyderabad
Dr. B.R. Ambedkar Open University, Hyderabad.
Acharya N.G.Ranga Agricultural University, Ragendra Nagar, R.R.District.
University of Hyderabad.
N.T.R.University of Health Science, Vijayawada.
Andhra University, Visakhapatnam

Women Development, Child Welfare and Disabled Welfare Dept.:
Secretary
Director, W.D.&C.W., Hyderabad.
Commissioner of Juvenile Welfare and Correctional Services, Hyderabad.
Commissioner of Disabled Welfare, Hyderabad.

Youth Advancement, Tourism and Culture Dept.:
Prl. Secretary
Director, Cultural Affairs, Hyderabad.
Commissioner of Archaeology and Museums, Hyderabad.
Director of Tourism, Hyderabad.
Director of N.C.C., Hyderabad.
Director of Youth Services, Hyderabad.
G.O. is available in the Internet can be accessed at the address http://apts.gov.in/ap.gos.
Copy to S.F./S.Cs.

//FORWARDED :: BY ORDER//

SECTION OFFICER
PENSION – Contributory Pension Scheme – Introduced with effect from 1-9-2004 – Further orders – Issued.

FINANCE (PENSION-I) DEPARTMENT

G.O. Ms. No. 655 Dated: 22-9-2004

Read the following:

1. G.O. Ms. No. 653 Finance (Pension-I) Department, dt. 22-9-2004
2. G.O. Ms. No. 654 Finance (Pension-I) Department, dt. 22-9-2004

ORDER:

In the Government Orders read above, Government have introduced a new Contributory Pension Scheme based on Defined Contributions for all the employees, who are recruited on or after 1-9-2004. In order to implement the Contributory Pension Scheme, the following further orders are issued:

(i) It is mandatory for all the new employees, who are recruited on or after 1-9-2004 to become members of the Scheme. Each employee will pay a monthly contribution of 10% of the Basic Pay and DA from his salary to the Contributory Pension Scheme.

(ii) A matching contribution will be made by the State Government for each employee, who contributes to the scheme.

(iii) The contribution towards Contributory Pension Scheme shall be recovered from the salary of the employees every month as is done now for General Provident Fund.

(iv) Accountant General (A&E) Andhra Pradesh, Hyderabad will maintain the accounts for the Contributory Pension Scheme as in the case of General Provident Fund. Index numbers to the employees who join the Contributory Pension Scheme will be allotted by Accountant General (A&E) A.P. Hyderabad on receipt of applications from the Heads of the Departments/Heads of Offices in the prescribed form annexed to this order (Annexure-I). Index numbers will be in separate types or series for (i) Government employees (ii) Employees of Aided Educational Institutions and (iii) Other employees.

(v) Nomination has to be filed at the time of admission and has to be revised upon marriage of the subscriber and thereafter once in five
years. Necessary entry to the effect of filing the nomination along with name of nominee(s) should be noted in the Service Register on the concerned employee.

(vi) Schedule of recovery to be attached to the Pay bill showing the Contribution to Pension Scheme has been prescribed separately for Government employees as in Annexure II and the employees of the Aided Educational Institutions as in Annexure III. Each Drawing and Disbursing Officers should prepare the schedule and enclose along with the Pay Bill.

(vii) The amount recovered from the Pay Bill shall be credited to the following new Deposit Head of Account by the Pay and Accounts Offices / Treasuries / Sub-Treasuries in respect of Government employees.

\[
\begin{array}{ll}
\text{I. Small Savings, Provident Fund etc. – (c) Other Accounts} & 8011. \text{ Insurance and Pension Funds} \\
\text{M.H. 106 – Other Insurance and Pension Funds} & \\
\text{SH (04) A.P. State Government employees Contributory Pension Scheme (to be opened)} & \\
\text{001 – Employees Contribution} & \\
\text{002 – Government Contribution} & \\
\end{array}
\]

(viii) The amount recovered in respect of employees of Aided Educational Institutions should be credited to:

\[
\begin{array}{ll}
\text{8011 – Insurance and Pension Funds} & \\
\text{MH 106 – Other Insurance and Pension Funds} & \\
\text{SH (05) A.P. Aided Educational Institution Employees Contributory Pension Scheme (to be opened)} & \\
\text{001 – Employees Contribution} & \\
\text{002 – Government Contribution} & \\
\end{array}
\]

(ix) The recovery schedules attached to the Pay bills by the Drawing and Disbursing Officers shall be removed and handed over to Accounts Officer, Fund Management, Office of the Accountant General (A&E), Hyderabad in a separate cover by Treasury Officers / Pay and Accounts Officers every month.

(x) The reasons for non-recovery from a particular employee in any month should be furnished by the Drawing and Disbursing Officers concerned in the recovery schedule without fail.

(xi) The Government contribution and the employees contribution will be adjusted by the Accountant General every month and the total of both contributions have to be transferred to Pension Fund Regulatory and
Development Authority or any agency authorised by Pension Fund Regulatory and Development Authority for this purpose on monthly basis after obtaining clearance from Pension Fund Regulatory and Development Authority (PFRDA). The Government contribution to the scheme shall be debited to the following head of account:-

<table>
<thead>
<tr>
<th>Code</th>
<th>Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>2071 01</td>
<td>Pension and other Retirement benefits</td>
</tr>
<tr>
<td>800 MH</td>
<td>Other Expenditure</td>
</tr>
<tr>
<td>05 SH</td>
<td>Contribution to Contributory Pension Scheme of Andhra Pradesh State Government Employees (to be opened)</td>
</tr>
<tr>
<td>320</td>
<td>Contributions</td>
</tr>
</tbody>
</table>

by book adjustment by the Accountant General with reference to the amount contributed by the employees and initially credited to “(8011 –MH 106-SH (04) and (8011 – MH 106 – SH (105))

(xii) Heads of Departments / Head of Offices should get the Index numbers from the Accountant General for all the new employees who have already joined the Government service on or after 1-9-2004 within a month from the date of this G.O. As and when new employees join in future, they should be admitted to this scheme compulsorily by the Heads of Department/ Heads of Offices by promptly applying for allotment of the Index No. to the Accountant General within a month from the date of joining of the new employee.

(xiii) Arrears of subscription to the Contributory Pension Scheme from 1-9-2004 will be deducted from the new employees already joined after 1-9-2004 along with current month subscription (i.e. one Subscription for current month and one additional for subscription arrears.)

(xiv) The Index number allotted by the Accountant General for joining the Contributory Pension Fund Scheme should be entered in the first page of the Service Register with necessary attestation.

(BY ORDER AND IN THE NAME OF GOVERNMENT OF ANDHRA PRADESH)

V. S. Sampath
Principal Secretary to Government

To
The Principal Accountant General, A.P., Hyderabad.
The Accountant General (Audit), Hyderabad.
The Accountant General (A&E), Hyderabad.
The Chief Secretary to Government, Hyderabad.
Spl. Chief Secretary to Governor of Andhra Pradesh, Hyderabad.
The Special Secretary to CM
The Special Secretary to CM
The E.O. Prl. Secretary to CM
The Secretary, A.P. Legislative Assembly, Hyderabad
The Secretary, A.P. Minorities Commission, Hyderabad.
The Secretary, A.P. Public Service Commission, Hyderabad.
The Commissioner, A.P. Vigilance Commission.
The Chairman, Infrastructure Authority, Hyderabad.
The Registrar (Admn.), A.P. High Court, Hyderabad.
The Administrative Officer, A.P. State Legal Services Authority, Hyderabad.
The Secretary, A.P. High Court Legal Services Committee, Hyderabad.
The Secretary, A.P. State Human Rights Committee, Hyderabad.
The Director, A.P. Judicial Academy, Hyderabad.
The Registrar, A.P. Administrative Tribunal, Hyderabad.
The Secretary, State Election Commission, Hyderabad.

**Agriculture & Co-operation Dept.**
Secy., (Co-op. & Mktg.)
Secy.(Agrl.)
Commissioner and Director of Agriculture, Hyderabad.
Commissioner for Co-operation and Registrar of Co-operative Societies, Hyderabad.
The M.D., A.P. State Co-operative Union, Hyderabad.
The Secretary, Co-operative Tribunal, Hyderabad.
The Director, A.P. State Seeds Certification Agency, Hyderabad.
Director of Marketing, Hyderabad.
Commissioner & Director of Horticulture, Hyderabad.
Commissioner of Sericulture, Hyderabad.

**Animal Husbandry and Fisheries Dept.:**
Director of Animal Husbandry, Hyderabad.
Commissioner of Fisheries Dept., Hyderabad.

**B.C. Welfare Dept.:**
Prl. Secy., to Govt., B.C. Wel. Dept.
Director of B.C. Welfare, Hyderabad.
The Member Secy., A.P. Commissioner for Backward Classes, Hyderabad.
The Director, A.P. Study Circle for Backward Classes, Hyderabad.

**Higher Education Dept.:**
Prl. Secy., to Govt., H.E. Dept.
Commissioner of Technical Education, Hyderabad.
Secy., State Board of Technical Edn. And Trg., Hyderabad.
Director of Collegiate Education, Hyderabad.
Director of Intermediate Education, Hyderabad.
Secretary, Board of Intermediate Education, Hyderabad.
Commr., A.P. State Achieves & Research Institute, Hyderabad.
Director, A.P. Govt. Oriental Manuscripts Library and Research Institute, Hyderabad.
Director, Telugu Academy.
Director, Hindi Academy.
Secretary, A.P. State Council of Higher Edn., Hyderabad.

**School Education Dept.:**
Secretary, School Education Dept.
Commissioner and Director of School Education, Hyderabad.
State Project Director, A.P. Primary Education Project, Hyderabad.
Director, Adult Education, Hyderabad.
Director for Govt. Examinations, Hyderabad.
Director, A.P. Govt. Text Book Press, Hyderabad.
Director, State Institute of Educational Technology, Hyderabad.
Director of Public Libraries, Hyderabad.
Director of State Council of Educational Research and Training, Hyderabad.
Director & Spl. Officer, Jawahar Bal Bhavan, Hyderabad.

**Energy Dept.:**
- Prl. Sey., Energy Dept.
- C.M.D., A.P. Genco, Hyderabad.
- C.M.D., A.P. Transco, Hyderabad.
- Chairman & M.D., Central Power Distribution Company of A.P. Ltd., Hyderabad.
- Director of Boilers, Hyderabad.
- Chief Electrical Inspector, Hyderabad.

**E.F.S.&T Dept.:**
- Prl. Secy., EFS&T Dept.
- Prl. Chief Conservator of Forests, Hyderabad.
- Director, A.P. Forest Academy, Hyderabad.
- Member Secretary, A.P. Pollution Control Board, Hyderabad.
- Director General, Environment Protection, Training, Research Institute, Hyderabad.
- Curator, Nehru Zoological Park, Hyderabad.
- Member Secy., A.P. State Council of Science and Technology, Hyderabad.

**Finance Dept:**
- Prl. Secy., to Govt.
- Prl. Secy.(W&P)
- Secretary (R&E)
- Secretary (FP)
- Secretary (IF)
- Commissioner of Small Savings & State Lotteries, Hyderabad.
- Commissioner and Director of Insurance, Hyderabad.
- Director of Treasuries and Accounts, Hyderabad.
- Pension Payment Office, Hyderabad.
- Pay and Accounts Officer, Hyderabad.
- Director of State Audit, Hyderabad.
- Director of Works Accounts, Hyderabad.

**Food, Civil Supplies & Consumer Affairs Dept.:**
- Commr.-cum-E.O. Secy.
- Commr. Of Civil Supplies & E.O. Secy., Hyderabad.
- Controller of Legal Metrology, Hyderabad.
- Registrar, A.P. State Consumer Disputes Redressal Commission, Hyderabad.
- Chief Rationing Officer, Hyderabad.

**G.A.Dept.:**
- Spl. Chief Secy.
- Prl.Secy.(SAR)
- Secretary (Poll.)
Secretary (Ser.)
Secretary, Tribunal for Disciplinary Proceedings, Hyderabad.
Director of Information and Public Relations Dept.
Secretary, A.P. Press Academy, Hyderabad.
Director General, A.C.B., Hyderabad.
Director, Protocol Department, Hyderabad.
Director General, Dr.M.C.R. Human Resources Development Institute of A.P.,
Hyderabad.
Director of Translations Dept., Hyderabad.

Health, Medical and Family Welfare Department:
Prl.Secy.
Commissioner of Family Welfare, Hyderabad.
Director of Health, Hyderabad.
Director of Medical Education, Hyderabad.
D.G. & Commissioner, A.P. Vaidya Vidhana Parishad, Hyderabad.
Director, Institute of Preventive Medicine, Public Health Lab, Food(Health) Admn.,
Hyderabad.
Director of AIDS Control Project, Hyderabad.
Director of Insurance Medical Services, Hyderabad.
Addl. Director General, Drugs Control Administration, Hyderabad.
Commissioner of Indian Medicines and Homoeopathy, Hyderabad.
Secretary, Selection Committee for Para Medical Institution, Hyderabad.
Secretary, A.P. Yogadhyayana Parishad, Hyderabad.

Home Department:
Principal Secretary to Government
Principal Secretary to Government
Inspector General of Police, Intelligence Branch, Hyderabad.
Inspector General of Police, Grey Hounds, Hyderabad.
Regional Intelligence Officer, Hyderabad.
Commissioner of Police, Hyderabad.
Director of Forensic Science Laboratory, Hyderabad.
Director, Police Communications, Hyderabad.
I.G.P., A.P. Special Police Battalions, Hyderabad.
Director, A.P. Police Academy, Hyderabad.
Addl. Director General, Railway Police, Hyderabad.
D.G. & I.G. of prisons and Correctional Services, Hyderabad.
Director General of Fire Services, Hyderabad.
Commissioner, printing, Stationery & Stores Purchase, Hyderabad.

Housing Dept.:
Principal Secretary

Information Technology & Communications Dept.:
Prl. Secretary
Spl. Secy. To C.M. & E.O. Secy., IT&C
Secretary
Industries & Commerce Dept.:
Principal Secretary
Secretary
Commissionerate of Industries, Hyderabad.
Commissionerate of Commerce & Export Promotion, Hyderabad.
Director of Handlooms & Textiles, Hyderabad.
Director of Mines and Geology, Hyderabad.
Commissioner & Director of Sugar and Cane Commissioner, Hyderabad.

Registrar, Institution of A.P. Lokayukta & Upa-Lokayukta, Hyderabad.

Irrigation and Command Area Development Dept.:
Principal Secretary
Secretary (Irrigation)
Secretary (Projects)
Engineer-in-Chief (Irrigation Wing)
Commissioner, Command Area Development Dept.
C.E., Central Designs Organisation, Hyderabad.
Director, Ground Water Dept., Hyderabad.
Commissionerate of Tenders, Hyderabad.
Director General, WALAMTARI, Hyderabad.

Irrigation & C.A.D. (Proj. Wing) Dept.:
E.O. Secretary
C.E., N.S.R.S. Project.
C.E., Nagarjuna Sagar Project
C.E., Sreeram Sagar Project
C.E., Telugu Ganga Project
C.E., Tungabhadra Project

Labour, Employment, Training and Factories Dept.:
Principal Secretary
Commissioner of Labour, Hyderabad.
Commissioner, Employment and Training, Hyderabad.
Director of Factories, Hyderabad.

Law Dept:
Secretary (Legal Affairs)
Director of Prosecutions, Hyderabad.
Secretary, State Transport Appellate Tribunal, Hyderabad.

Law Officers:
Advocate-General, A.P., Hyderabad.
Registrar, Special Court, Land Grabbing (Prohibition) A.P., Hyderabad.

Minorities Welfare Dept.:
Prl. Secy.
Director, A.P. Urdu Academy, Hyderabad.

Mpl. Admn. And Urban Devt. Dept.:
Prl. Secretary
Director of Mpl. Admn., Hyderabad.
Director of Town & Country Planning, Hyderabad.
Engineer-in-Chief, Public Health, Hyderabad.

Planning Dept.:
Prl. Secretary
Director of Economics and Statistics, Hyderabad.

Prl. Secy., Public Enterprises Dept.
P.R. & R.D. Dept.:

Prl. Secy
Secy. (PR)
Commr., Women Empowerment and Self Employment, Hyderabad.
Commr., Panchayat Raj and Rural Employment, Hyderabad.
Commissioner, Rural Development, Hyderabad.

Revenue Dept.:
Spl. Chief Secretary
Prl. Secretary
Secretary
Chief Commr. Of Land Administration, Hyderabad.
Special Officer & Competent Authority Urban Land Ceilings, Hyderabad.
Commissioner of Commercial Taxes, Hyderabad.
Commissioner for Disaster Management, Hyderabad
Commissioner, Survey Settlements and Land Records, Hyderabad
Commissioner, Settlements and Jagir Administrator, Hyderabad.
Commissioner, Prohibition and Excise, Hyderabad.
Inspector General, Registration and Stamps, Hyderabad.
State Editor, District Gazetters, Hyderabad.
Commissioner, Ednowments, Hyderabad.
Director, Sainik Welfare, Hyderabad.

Social Welfare Dept.:
Prl. Secy.
Secretary
Commissioner of Social Welfare, Hyderabad.

Tribal Welfare Dept.:
Secretary
Director of Tribal Welfare, Hyderabad.
Director, Tribal Research & Training Institute, Hyderabad.

Transport, Roads and Buildings Dept.:

Prl. Secy.
Transport Commissioner, Hyderabad.
V.C. & M.D., A.P.S.R.T.C., Hyderabad.
C.E.(R&B), Hyderabad.
Director of State Ports

Universities:

Osmania University, Hyderabad.
S.V. University, Tirupathi  
J.N.T.U., Hyderabad.  
Potti Sreeramulu Telugu University, Hyderabad  
Dr. B.R. Ambedkar Open University, Hyderabad.  
Acharya N.G.Ranga Agricultural University, Ragendra Nagar, R.R.District.  
University of Hyderabad.  
N.T.R.University of Health Science, Vijayawada.  
Andhra University, Visakhapatnam  

Women Development, Child Welfare and Disabled Welfare Dept.:  
Secretary  
Director, W.D.&C.W., Hyderabad.  
Commissioner of Juvenile Welfare and Correctional Services, Hyderabad.  
Commissioner of Disabled Welfare, Hyderabad.  

Youth Advancement, Tourism and Culture Dept.:  
Prl. Secretary  
Director, Cultural Affairs, Hyderabad.  
Commissioner of Archaeology and Museums, Hyderabad.  
Director of Tourism, Hyderabad.  
Director of N.C.C., Hyderabad.  
Director of Youth Services, Hyderabad.  

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Copy to S.F./S.Cs.  

//FORWARDED :: BY ORDER//  
SECTION OFFICER
APPLICATION FOR ADMISSION TO
THE ANDHRA PRADESH CONTRIBUTORY PENSION SCHEME
(To be furnished in Duplicate)

CPS
Index Number
(to be allotted by AG (A&E), AP)

1. Name of the Applicant : 
2. Sex * : Male ☐   Female ☐
3. Martial Status * : Married ☐   Unmarried ☐
4. Official Designation : 
5. Office to which attached : 
6. Service to which the applicant belongs : 
7. Date of first entry into service : 
8. Whether appointed in Government /Aided Educational Institution : 
9. Scale of Pay : 
10. Basic Pay : 
11. Date of Birth : 
12. Date of Superannuation : 
13. Whether appointment is regular or under Rule 10 (a) (i) of the General Rules for the A.P. State And Subordinate Services : 
14. Whether recruited for Pensionable Service : Yes ☐   No ☐
15. Community of the Applicant : SC/ST/BC/MBC/OC ☐
   (For Statistical Purposes only)
16. Nomination : 
   (a) Name of the Nominee : 
   (b) Age : 
   (c) Relationship : 
17. C.P.S. Plan opted : Plan-I / Plan-II/Plan-III
18. Remarks, if any :

Signature of the Applicant
Station: 
Date :
CERTIFICATE TO BE FURNISHED BY THE HEAD OF THE OFFICE

Certified that Sri /Smt./Kum ____________________________ is a regular employee appointed to pensionable service and is eligible to join the Andhra Pradesh Government Pension Scheme.

Signature of the Head of the Office
With full address/Office Seal

Station:

Date:
PAY BILL SCHEDULE OF RECOVERY FOR THE MONTH OF ________200

District Treasury/Sub-Treasury : D.D.O. : 
Sub-Treasury Code : D.D.O. Code : 
Sub Account No: 

Account:
I. Small Savings, Provident Fund etc. – (c) Other Accounts  
8011. Insurance and Pension Funds  
M.H. 106 – Other Insurance and Pension Funds  
SH (04) A.P. State Government employees Contributory Pension Scheme (to be opened)  
001 – Employees Contribution  
002 – Government Contribution

<table>
<thead>
<tr>
<th>S.No</th>
<th>Index No</th>
<th>Name</th>
<th>Plan Type</th>
<th>Basic Pay Rs.</th>
<th>D.A. Rs.</th>
<th>Total Rs.</th>
<th>Current Rs.</th>
<th>Instalment No</th>
<th>Amount (Rs)</th>
<th>Employees Contribution</th>
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</tr>
</tbody>
</table>

The Basic Pay entered in the Column 5 of the Statement has been verified with entries in the Service Book and Pay bill.

Signature of the Drawing Officer
With Designation
Annexure– III
CONTRIBUTORY PENSION SCHEME (Aided Educational Institution)

PAY BILL SCHEDULE OF RECOVERY FOR THE MONTH OF
_________200

PAO / District Treasury/Sub-Treasury : D.D.O. :
Sub-Treasury Code : D.D.O. Code :

Sub Account No:

Head of Account:

<table>
<thead>
<tr>
<th>I. Small Savings, Provident Fund etc. – (c) Other Accounts</th>
</tr>
</thead>
<tbody>
<tr>
<td>8011. Insurance and Pension Funds</td>
</tr>
<tr>
<td>M.H. 106 – Other Insurance and Pension Funds</td>
</tr>
<tr>
<td>SH (05) A.P. Aided Educational Institutions Employees</td>
</tr>
<tr>
<td>Pension Scheme (to be opened)</td>
</tr>
<tr>
<td>001 – Employees Contribution</td>
</tr>
<tr>
<td>002 – Government Contribution</td>
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</table>

<table>
<thead>
<tr>
<th>S.No</th>
<th>CPS Index No</th>
<th>Name</th>
<th>Plan Type</th>
<th>Basic Pay Rs.</th>
<th>D.A. Rs.</th>
<th>Total Rs.</th>
<th>Employees Contribution</th>
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<tbody>
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<td>ayment No</td>
</tr>
</tbody>
</table>

1  2  3  4  5  6  7  8  9  10

The Basic Pay entered in the Column 5 of the Statement has been verified with entries in the Service Book and Pay bill.

Signature of the Drawing Officer
With Designation
INSTRUCTIONS:

a. During Non-drawal of Pay and Allowances for any individual “NIL” particulars should be shown in Col. 5 to Col. 8 but, Col.1 to Col. 3 should be filled up without fail.

b. In case of “Transfer to” or “Transfer from” other Office, the facts may be mentioned for two consecutive months against the employees’ name.

c. C.P.S. Index Number and Name details should be entered in the first page of the Service Register with necessary attestation.

HOW TO FILL UP C.P.S. SCHEDULE:

1) Column (2) : CPS Index Number should be given correctly.

2) Column (3) : Initial and Name should be furnished as in the Service Register

3) Column (5) & (6) : Basic Pay and D.A. should be furnished as per the Pay and D.A. drawn in the particular month.

4) Column (8) from the Supplementary Bill also. (eg) arrears of Pay, Incremental arrears and D.A. Arrears Consequent on D.A. revision.

(ii) Arrears of subscription when recovered in instalments, the instalment number should be noted (eg) ……..